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IN THE HIGH COURT OF JUDICIATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 982 OF 2007

In the matter of Companies Act, 1956;

-AND-

In the matter of Section 433, 434
and 439 of the Companies Act, 1956;

-AND-

In the matter of **Sudha Industrial Corporation Ltd.**, a Company incorporated under the Companies Act, 1956, having its Registered Office at 118, Shanti Industrial Estate, Sarojini Naidu Road, Mulund (West), Mumbai – 400 080.

..Responder

WUJIANG CITY RONGTAI IMPORT AND EXPORT CO. LIMITED,)

a Company incorporated under the laws of China, having its Office)

at South of Pingwang Town, Wujiang City, Jiangsu Province,)

China.

)..Petitioner

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM
AS A LIQUIDATOR**

To,

The Official Liquidator,
High Court,
Bombay.

Order pronounced on **22nd day of June 2010**, by the Hon'ble Company Judge
Shri S.J.Vazifdar for the appointment of the Official Liquidator as Liquidator of
undermentioned Company :-

- :2:-

NAME OF THE COMPANY : **Sudha Industrial Corporation Limited.,**

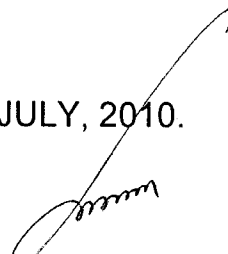
REGISTERED OFFICE AT : 118, Shanti Industrial Estate,
Sarojini Naidu Road, Mulund (West),
Mumbai – 400 080.

PETITIONER'S ADVOCATE : M/s.Dhruve Liladhar & Company.

DATE OF THE PRESENTATION : 20th October, 2007.
OF THE PETITION.

Copies of the Minutes of the Order passed in Company Petition No. 982 of 2007 and Petition are enclosed.

DATED THIS 12th DAY OF JULY, 2010.


For Registrar (O.S.)/
Prothonotary & Senior Master


Tewari 13/7/10
S E A L E R

DATED THIS -----DAY OF JULY, 2010

NOTE :- It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

CC To :-

- 1) The Registrar of Companies,
Ministry of Corporate Affairs,
100, Everest Building, Marine Lines
Mumbai – 400 020.

IN THE HIGH COURT OF JUDICIATURE
AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 982 OF 2007.

Wujiang City Rongtai Import
& Export Company Limited. ..Petitioner.

-Versus-

Sudha Industrial Corporation
Ltd. ... Respondent.

NOTIFICATION

DATED THIS 12th DAY OF JULY, 2010.

COMPANY REGISTRAR,
HIGH COURT, ORIGINAL SIDE,
BOMBAY.